

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 380 of 1996

Tuesday, this the 21st day of October, 1997

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. K. Sureshkumar,  
S/o (Late) Sundaran Nair,  
Konnana House, Vellikode PO,  
Muttikulangara (Via), Palakkad. . . Applicant

By Advocate M/s MR Rajendran Nair & R Sreeraj

Versus

1. The Director General of Posts,  
New Delhi.
2. The Senior Superintendent of  
Post Offices, Palakkad Division,  
Palakkad.
3. The Sub Divisional Inspector (Postal),  
Palakkad North Sub Division,  
Palakkad. . . Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 21-10-1997,  
The Tribunal on the same day delivered the  
following:

O R D E R

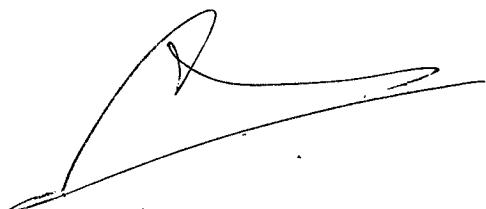
The applicant seeks for a declaration that he is  
entitled to be considered for appointment to a suitable  
post in the Extra Departmental cadre and also for a  
direction to the respondents to consider him for such  
appointment in accordance with law and to appoint him  
to a suitable post.

2. The applicant's father was working as Extra  
Departmental Branch Post Master, Vallikode. Applicant's  
father expired on 1-8-1994 while in service.

contd..2.

3. Respondents resist the application contending that the applicant is not entitled to get an appointment on compassionate ground since the conditions necessary for the same are not satisfied in his case.
4. After arguing the matter for sometime, the learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to submit a fresh representation to the authority concerned for considering him for appointment on compassionate grounds.
5. The applicant is permitted to submit a representation to the authority concerned, if the rules so permit and if he is so advised.
6. The application is disposed of as above. No costs.

Dated the 21st of October, 1997



A.M. SIVADAS  
JUDICIAL MEMBER

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